

7

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1519/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Indiabulls Housing Finance Ltd.
V/s.
Shree Ram Urban Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Ravi Kadam Sr. Counsel
a/w Ms. Shoma
Maitra, Mr. Deepil
Aacambhan &
Ms. Aayushi Mehta
i/b Wadia Ghandy & Co.
Advocates for Petitioners

Aayushi

2. Mr. Rohan Rajadhyaksha Advocates
a/w Pankaj Sukhwani for Debtor
a/w Renjith Nair
i/b The Law Point
ORDER

Rajadhyaksha

CP No.1519/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.1.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)